

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2174
ANSWERED ON:09.03.2011
TECHNIQUE AND EQUIPMENT FOR INVESTIGATION
Mahendrasinh Shri Chauhan ,Sinh Dr. Sanjay

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Bureau of Investigation (CBI) use advanced techniques and modern equipments while executing investigations;
- (b) if so, the details thereof;
- (c) the extent to which the use of the above technique and equipments has speeded up the investigation work;
- (d) whether the officers of CBI have been provided training to handle these equipments and techniques;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) & (b): Yes, Sir. CBI uses advanced forensic techniques and modern equipments while conducting investigations. Technical and Forensic Support Units have been established in 16 Zonal offices of CBI to provide technical and forensic input to investigators.
- (c): It is not possible to quantify the reduction of time in investigation work. However, these techniques have resulted in better detection of cases.
- (d) & (e): Yes, Sir. CBI has established a Centre for Training in Cyber and Hi-tech Crime Investigation in CBI Academy. During the year 2010, CBI Academy has imparted training to 3080 CBI officials in different areas. In addition, 24 CBI officers underwent the Computer forensic certified Examiner (CFCE) certification course from International Association of Computer Investigative Specialists (IACIS) at Florida, USA.
- (f): Does not arise.